

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-06/2018/ 6199 /A

From :- Smti Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The District & Sessions Judge,
Dhemaji.

Dated Guwahati, the ^{November,} 1st October, 2018

Sub:- **Permission to visit abroad.**

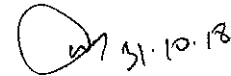
Ref:- Your letter No. DJDH/3119/2018 dated 01.10.2018.

Sir,

With reference to the above, I am directed to inform you that, Smti Sagarika Borpuzari, Sub-Divisional Judicial Magistrate (M), Jonai, has been granted permission to visit Thailand with her husband w.e.f. 08.12.2018 to 14.12.2018 by availing casual leave from 10.12.2018 to 14.12.2018, as prayed for.

Smti Borpujari may be informed accordingly.

Yours faithfully,

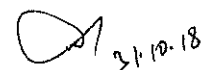


JT. REGISTRAR (VIGILANCE)



Memo No.HC.VII-06/2018/ 6200 /A dated. 01.11.18
Copy to :

Smti Sagarika Borpujazri, Sub-Divisional Judicial Magistrate (M), Jonai, for information.



JT. REGISTRAR (VIGILANCE)

